NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/44/ (IB)/2017

NAME OF THE PETITIONER(S)

: SPX FLO TECHNOLOGY INDIA PVT LTD

NAME OF THE RESPONDENT(S)

: ORCHID CHEMICALS PHARMACEUTICALS LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

NANCHELL J. RAJKUMAR

Adeesh folt.

ORDER

Counsel for petitioner present. Counsel for respondent present and filed vakalat. He submitted that he has not received any papers from the petitioner. petitioner is directed to provide all the papers to the respondent immediately. on 23.06.2017 at 02.30. P.M.

(CH. MOHD. SHARIEF TARIO) (MEMBER (JUDICIAL)

(K. ANANTHA PADMANABHA SWAMY) (MEMBER (JUDICIAL)